### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 354 OF 2017

#### 23<sup>rd</sup> October, 2018 Dated:

Hon'ble Mr. Justice N. K. Patil, Judicial Member Present: Hon'ble Mr. S. D. Dubey, Technical Member

# In the matter of:

M/s JSW Energy Ltd. Versus Maharashtra Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	Ms. Rimali Batra Mr. Teja Raj for R-2	

## ORDER

List this matter on 14.12.2018, as agreed by learned counsel appearing for

both the parties.

(S. D. Dubey) **Technical Member** vt/js

(Justice N. K. Patil) **Judicial Member**